



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH
(CIRCUIT AT PORT BLAIR)

No. O.A 351/1733/2017

Date of Order: 19.12.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

AVINASH
-VS-
EDUCATION

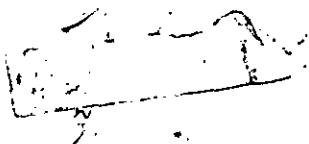
For the Applicant(s): Mr G B Kumar
For The Respondent(s): Mr S C Misra
Mr S K Mandal

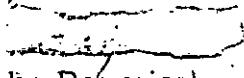
ORDER (Oral)

Per: Bidisha Banerjee, Member (J)

Ld. Counsel for both sides submits that the matter has become infructuous.

2. Accordingly, with the consent of both the parties, the OA is disposed of. No costs.


(Nandita Chatterjee)
Administrative Member


(Bidisha Banerjee)
Judicial Member

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